

\220ITEM NO.45

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10915/2015
STATE OF U.P

Petitioner(s)

VERSUS

MAHESH CHANDRA AND ANR.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 03/10/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Abhishek Kumar Singh,Adv.

Mr. Abhishth Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last chance is given to the learned
counsel for the petitioner to comply with the terms of the order
dated 23.8.2016 of this Court in respect of both respondents.
List again on 15.11. 2016.

(M V RAMESH)

Registrar MG